

**R.O.C.No.4873/2016/RG-B2**

**DISTRICT JUDGE**  
**TRANSFER**

**NOTIFICATION No. 192 /2016**

Thiru E.M.K.S.Siddharthar, District Judge of Puducherry Judicial Service, now functioning on deputation in the Tamil Nadu State Judicial Service as II Additional District Judge, Tiruvallur @ Poonamallee, is transferred from the post of II Additional District Judge, Tiruvallur @ Poonamallee and placed under compulsory wait.

**HIGH COURT, MADRAS**  
**DATED : 27.12.2016.**

**Sd/- R.SAKTHIVEL,**  
**REGISTRAR GENERAL**

To

- 1 Thiru E.M.K.S.Siddharthar, II Additional District Judge, Tiruvallur @ Poonamallee.
- 2 The II Additional District Judge, Tiruvallur @ Poonamallee.
- 3 The Principal District Judge, Tiruvallur.
- 4 The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
- 5 The Treasury Officer, District Treasury, Tiruvallur.

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges - Thiru E.M.K.S.Siddharthar, District Judge of Puducherry Judicial Service, now functioning on deputation in the Tamil Nadu State Judicial Service as II Additional District Judge, Tiruvallur @ Poonamallee – transferred from the said post and placed under compulsory wait – relieving instructions – issued.

Ref: High Court's Notification No. 192 /2016, dated : 27.12.2016.

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Thiru E.M.K.S.Siddharthar, District Judge of Puducherry Judicial Service, now functioning on deputation in the Tamil Nadu State Judicial Service as II Additional District Judge, Tiruvallur @ Poonamallee, who has been transferred from the post of II Additional District Judge, Tiruvallur @ Poonamallee, and placed under compulsory wait in the High Court's Notification cited above, is required to hand over charge of his post to any one of the nearest District Judge and get himself relieved, immediately, without fail.

The Officer, who relieves Thiru E.M.K.S.Siddharthar, is required to hold full additional charge of the post of II Additional District Judge, Tiruvallur @ Poonamallee, until further orders.

The receipt of this Official Memorandum is required to be acknowledged at once.

**HIGH COURT, MADRAS  
DATED : 27.12.2016.**

**Sd/- R.SAKTHIVEL,  
REGISTRAR GENERAL**

To

- 1 Thiru E.M.K.S.Siddharthar, II Additional District Judge, Tiruvallur @ Poonamallee.
- 2 The II Additional District Judge, Tiruvallur @ Poonamallee.
- 3 The Principal District Judge, Tiruvallur.
- 4 The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
- 5 The Treasury Officer, District Treasury, Tiruvallur.